

**GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2621  
TO BE ANSWERED ON 18<sup>th</sup> DECEMBER, 2024**

**Welfare schemes for fishermen working in the traditional fishing sector**

**2621 Smt. Jebi Mather Hisham:  
Shri C. Ve. Shanmugam:**

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether new schemes will be implemented for the welfare of fishermen working in the traditional fishing sector;
- (b) the Central share and the State share in the existing savings cum relief scheme;
- (c) whether Government will introduce a special welfare scheme for fishermen working in the traditional fishing sector who are over 60 years of age; and
- (d) the number of people currently working in the traditional fishing sector, State-wise details thereof?

**ANSWER**

**THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme ‘Pradhan Mantri Matsya Sampada Yojana’ (PMMSY) to bring about Blue Revolution through sustainable and responsible development of fisheries sector and welfare of fishermen in India with an investment of Rs.20,050 crore in all States/ Union Territories. The scheme *inter-alia* envisages several welfare related activities for fishers and fish farmers including; (i) development of Integrated Modern Coastal Fishing Villages in the maritime States/UTs with an aim to maximize economic and social benefits to coastal fishers while minimizing environmental degradation through sustainable fishing practices, (ii) insurance with a coverage of Rs.5.00 lakh against accidental death or permanent total disability, Rs. 2.50 lakh against accidental permanent partial disability and Rs. 25,000 against accidental hospitalization in the age group of 18 to 70 years, (iii) livelihood and nutritional support for socio-economically backward active traditional fishers families for conservation of fish resources during fishing ban/lean period in the age group of 18 to 60 years.

As regards to Saving cum relief scheme the assistance under PMMSY in the name of Livelihood and Nutritional support scheme, the central assistance is provided @Rs.3000/- per fishers and beneficiaries’ own contribution of Rs.1500/- for three months during fishing ban/lean period in the ratio of 50:50 for general state,80:20 for North Eastern States and Himalayan States while 100% for UTs. A total amount of Rs. 1384.84 crore with its central share of Rs. 490.84 crore have been sanctioned to various States/ UTs to provide financial assistance under the livelihood and nutritional support activity during fishing ban/lean period to an average of 5,94,538 fishers annually during last four years and current financial year.

(d): Data on fishermen population in the country has been compiled in consultation with States/UTs Department of Fisheries and such data reveals that there are a total of 2,80,63,538 fishermen in the country. The state-wise details of fishermen population are furnished as **Annexure-I**.

**Statement referred to in reply to part (d) of the Rajya Sabha Unstarred Question No. 2621 for answer on 18<sup>th</sup> December, 2024 put in by Smt. Jebi Mather Hisham and Shri C. Ve. Shanmugam, Hon'ble Member of Parliaments (Rajya Sabha). State/UT-wise details of the fishermen population in the country**

<b>States/UTs</b>	<b>Fishermen Population</b>
Andhra Pradesh	14,96,688
Arunachal Pradesh	24,015
Assam	25,24,106
Bihar	60,27,375
Chhattisgarh	2,20,355
Goa	10,545
Gujarat	5,58,691
Haryana	1,18,455
Himachal Pradesh	11,806
Jharkhand	1,40,897
Karnataka	9,74,277
Kerala	10,44,361
Madhya Pradesh	22,32,822
Maharashtra	15,18,228
Manipur	47,711
Meghalaya	16,567
Mizoram	6,289
Nagaland	7,958
Odisha	15,17,574
Punjab	7,591
Rajasthan	57,260
Sikkim	581
Tamil Nadu	12,83,751
Telangana	8,62,221
Tripura	7,761
Uttarakhand	8,352
Uttar Pradesh	39,00,005
West Bengal	32,36,261
A&N Islands	25,941
Chandigarh	524
Dadra & N. H. and Daman & Diu	40,106
Delhi	3,346
Jammu & Kashmir	17,396
Ladakh	22
Lakshadweep	6,518
Puducherry	1,07,272
All India	2,80,63,538

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